

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:4378
ANSWERED ON:20.12.2012
EMPLOYEES OF BOGL
Dome Dr. Ram Chandra

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether more than one hundred and fifty numbers of employees of now closed Bharat Ophthalmic Glass Ltd. (BOGL) at Durgapur, West Bengal has not yet been paid their terminal dues.
- (b) if so, the reasons therefor and steps taken by the promoter/company to arrange payment of the statutory and other dues to the workers; and
- (c) the status of the company as on date?

Answer

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) to (c): Bharat Ophthalmic Glass Limited (BOGL) is an erstwhile Central Public Sector Enterprise (CPSE) presently under liquidation as per the orders of Hon'ble High Court of Calcutta & all its assets have been handed over to the Official Liquidator appointed by the Hon'ble High Court of Calcutta. In view of the fact that the CPSE is in the process of liquidation, as per the direction of High Court of Calcutta dated 07.05.2008, the Department of Heavy Industry has released an amount of Rs. 199.15 lakhs to Official Liquidator in August, 2008 to meet out the terminal benefits to the employees of BOGL. As per well laid down procedure, the employees of a Company under liquidation get their dues from the Official Liquidator and not from the promoter. In the interest of ex-employees, the Department of Heavy Industry has requested the Official Liquidator -BOGL on 19.08.2008 to disburse the funds released by the Department of Heavy Industry.